

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 44/(MAH)/2014  
CA No.

CORAM:

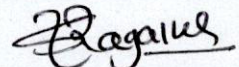
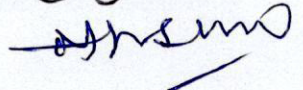
Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2016

NAME OF THE PARTIES: Mr. Suresh N. Chadha  
V/s.  
M/s. Shree Swami Samarth Fisheries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Sudhakar R. Bagalkar		
	M. P. Sharma	PCS for Petitioner	

**ORDER**

**C.P. No. 44/397, 398/CLB/MB/2014**

Ld. Representatives for both sides present.

Both sides inform that negotiations for settlement between the parties are  
in progress.

At the request of both the sides, list this matter for hearing on 23<sup>rd</sup> January,  
2017.

SD/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

SD/-

**V. NALLASENAPATHY**  
Member (Technical)

Dated: 08.12.2016